

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3598  
ANSWERED ON:15.05.2006  
ALLOCATION OF WHEAT  
Verma Shri Ravi Prakash

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

whether the off-take of wheat for the above poverty line card holders has been rising since November 2005 following the rise in prices of wheat in open market;

(b) if so, the details thereof;

(c) whether various State Governments have requested the Union Government to allocate adequate quantity of wheat under the Public Distribution system to meet the increased off-take;

(d) if so, the reaction of the Union Government thereto; and

(e) the steps taken by the Union Government thereon?

**Answer**

Minister of State in the Ministry of Agriculture and Minister of State in the Ministry of Consumer Affairs, Food & Public DISTRIBUTION  
( DR. AKHILESH PRASAD SINGH )

(a) & (b): The trend of offtake of wheat month-wise & State-wise are shown in the Annexure.

(c): Yes Sir, some States have requested for more allocation of wheat under Public Distribution System.

(d) & (e): The Government of India makes allocation of foodgrains (Rice & Wheat) to all States at a uniform rate of 35 kg. per family per month under Targeted Public Distribution System (TPDS). The Government of India has decided to streamline the ratio of wheat and rice in the allocation of foodgrains for BPL and APL families on the basis of food habits of each State/UT. The ratio of wheat and rice has been revised with effect from 01.08.2005 on the basis of the following proportion or the existing allocation of wheat whichever is less.

1. 70:30 for wheat consuming States/UTs;

2. 50:50 for wheat and rice consuming States/UTs; and

3: 30:70 for rice consuming States/UTs.